

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 81  
ANSWERED ON 22/07/2024

**NATIONAL URBAN LIVELIHOOD MISSION (NULM) IN ANDHRA PRADESH**

**81. SHRI BEEDHA MASTHAN RAO YADAV**

Will the Minister of Housing & Urban Affairs be pleased to state:

- (a) the salient features of the National Urban Livelihood Mission (NULM);
- (b) the details of beneficiaries having undergone skill training, been placed in employment, and assisted in setting up their own or group businesses; State-wise; and
- (c) the details of funds sanctioned under NULM for Andhra Pradesh in the last five years?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)

- (a): Urban development, including urban poverty alleviation is a state subject and the implementation of schemes/programmes under this is the responsibility of State/UT Governments. Ministry of Housing & Urban Affairs (MoHUA) supplements the effort of state/UT by providing Central Assistance under “Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM)”, The scheme has the objective of reducing poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities, in order to improve their livelihoods on a sustainable basis, through building strong grassroots level institutions of the urban poor. The mission aims at providing shelters equipped with essential services to the urban homeless. In addition, the Mission also addresses livelihoods concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security, etc.

The Employment through Skill Training & Placement (EST&P) component under the Mission aims to provide skill training to urban poor in market-oriented courses, so that they can set up self-employment ventures or secure salaried employment. Further, Self-Employment Programme (SEP) component focuses on financial assistance to individuals/groups/SHGs of urban poor for setting up gainful self-employment ventures or micro-enterprises.

- (b): The details of beneficiaries having undergone skill training, been placed in employment, and assisted in setting up their own or group businesses; State-wise are enclosed at Annexure-A.
- (c): The details of funds released under DAY-NULM for Andhra Pradesh in the last five years are as follows:

S.No.	Financial year	Funds released (Rs. in crores)
1.	2019-20	98.45
2.	2020-21	58.23
3.	2021-22	60.50
4.	2022-23	37.63
5.	2023-24	NIL

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**ANNEXURE - A REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 81  
TO BE ANSWERED ON JULY 22, 2024.**

**THE STATE-WISE PHYSICAL PROGRESS FROM 01.04.2014 TO 15.07.2024 UNDER DAY-NULM**

<b>S.No</b>	<b>State Name</b>	<b>No. of Candidates Skill Trained</b>	<b>No. of Skilled Candidates Placed</b>	<b>No. of Beneficiaries assisted for setting up Individual/Group Micro Enterprises</b>
1	A & N Islands	143	0	6
2	Andhra Pradesh	82546	74182	100622
3	Arunachal Pradesh	4475	1665	77
4	Assam	34905	18816	6310
5	Bihar	37351	12945	13809
6	Chandigarh	7188	4285	410
7	Chhattisgarh	41778	16393	48823
8	Goa	6498	4808	272
9	Gujarat	106668	53012	29704
10	Haryana	34136	15483	7143
11	Himachal Pradesh	7102	3881	3871
12	Jammu & Kashmir	5264	1538	16355
13	Jharkhand	110660	51601	12002
14	Karnataka	19131	1732	25681
15	Kerala	22367	16825	14110
16	Ladakh	0	0	22
17	Madhya Pradesh	260321	164759	91453
18	Maharashtra	201199	106003	63559
19	Manipur	10734	9664	161
20	Meghalaya	2600	2101	149
21	Mizoram	10733	5136	2604
22	Nagaland	582	570	427
23	NCT of Delhi	1921	776	1209
24	Odisha	17026	4475	44577
25	Puducherry	3194	406	612
26	Punjab	74071	48170	12035
27	Rajasthan	51669	23589	32607
28	Sikkim	3294	340	35
29	Tamil Nadu	50744	44954	301017
30	Telangana	24484	17437	15821
31	Tripura	2146	783	2060
32	Uttar Pradesh	219998	120744	87041
33	Uttarakhand	20432	9815	9196
34	West Bengal	63865	25264	14210
	<b>Total</b>	<b>15,39,225</b>	<b>8,62,152</b>	<b>9,57,990</b>